

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.09.2021

**ORDER NO. 117 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 87 of 2021 for **CESTAT, Hyderabad** on **09.09.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 09.09.2021 At 2:30 p.m.	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Sh. P. V. Subbarao, Hon'ble Member (Technical)	C/30386/2021 M/s. Oscar Commodities Pvt. Ltd. vs. Assistant Commissioner of Customs, Vishakhapatnam

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar